

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4893
ANSWERED ON:26.04.2010
TRANSFER POLICY
Bali Ram Dr.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether various offices and corporations under this Ministry have not been complying with the departmental transfer policy and the guidelines of the Central Vigilance Commission (CVC) during the last three years and the current year;
- (b) if so, the details thereof, department/corporation-wise and State-wise; and
- (c) the steps likely to be taken by the Government for the compliance of transfer policy?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) to (c) The information is being collected and will be laid on the Table of the House